

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1673
ANSWERED ON:07.03.2013
ENERGY SECURITY
Deo Shri Kalikesh Narayan Singh

Will the Minister of POWER be pleased to state:

- (a) the details of the demand and supply of energy resources in the country along with the efforts being made by the Government to ensure the energy security of the country;
- (b) whether the Government has been able to purchase foreign assets to ensure energy security of the country;
- (c) if so, the details thereof;
- (d) whether the power Public Sector Undertakings (PSUs) have made bids for acquiring energy reserves in other countries but failed to acquire them; and
- (e) if so, the details thereof along with the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) As per the Twelfth Five Year Plan Document, demand projected for the primary energy sources by the end of 2016-17 would be at 937.26 Million Tons of Oil Equivalent (MToE). Against this demand, the supply from the domestic production is likely to be at 669.50 MToE, necessitating energy resources import of 267.76 MToE during the same period (2016-17). Imports cover 90 MToE of Coal, net import of 152.44 MToE of Petroleum products, 24 MToE of LNG and 0.52 MToE of Hydro Power. Several measures have been taken by the Government/Oil Public Sector Undertakings to accelerate the production of crude oil and enhance energy security for the country, which inter -alia includes the following:

- (i) Carving out more and more areas for exploration for offer under various rounds of New Exploration Licensing Policy (NELP)/ Open Area Licensing Policy (OALP).
- (ii) Implementation of New Technologies such as horizontal well drilling etc.
- (iii) Application of Enhanced Oil Recovery (EOR)/Improved Oil Recovery (IOR) techniques for increasing recovery factor from existing fields.
- (iv) Exploring alternate energy sources such as Coal Bed Methane (CBM), Shale Gas/Oil and Gas Hydrate etc.
- (v) Acquiring oil and gas assets abroad by oil PSUs.

(b) & (c) Today, India's oil companies are present in 23 countries (Vietnam, Russia, Sudan, South Sudan, Myanmar, Iraq, Iran, Egypt, Syria, Cuba, Brazil, Kazakhstan, Gabon, Colombia, Nigeria, Venezuela, Yemen, Australia, East Timor, Indonesia, USA, Libya, and Mozambique). The total investment by oil PSUs overseas is Rs.86,904 crore which includes two pipeline projects in Sudan and Myanmar. ONGC Videsh Limited (OVL) produced 8.75 million tons of oil and oil equivalent gas in 2011-12 (equal to about 10.5% of domestic oil and gas production) from its overseas assets in Sudan, Vietnam, Venezuela, Russia, Syria, Colombia, Brazil. By 2020, OVL aims to achieve an annual production level of 20 MMTOE and 35 MMTOE by 2030.

Coal India Ltd. was allocated exploration license for two coal blocks with effect from 6.8.2009 for a period of 5 years in Mozambique. Coal India Africana Limitada (CIAL), a wholly owned subsidiary of Coal India Ltd. was registered in August, 2009 in Mozambique to operationalise mining. The total capital expenditure plan for additional adhoc provisions has been made for acquisition of coal assets abroad of Coal India Ltd. for the XII Plan period is Rs.25,000 crore and additional adhoc provision for development of Coal Block in Mozambique is Rs.10,000 crore.

(d) No, Madam

(e) Question does not arise